

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**(IB)-220(ND)2020**

**CORAM:**

**PRESENT: MR. L. N. GUPTA**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2020**

**NAME OF THE COMPANY: MN Ventures Private Limited V/s. M/s. HFCL Satellite Communications Limited**

**SECTION: 7 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Mr. Swaralipi Deb Roy, Advocate

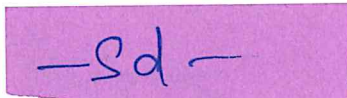
For the Respondent (s) : Mr. Amit Goel, Advocate

**ORDER**

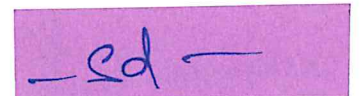
Ld. Counsel for the Petitioner has filed statements of account for the Financial Year 1<sup>st</sup> April 2012 to 31<sup>st</sup> March 2013 and 2014-2015. These has been filed in support of their submission that the claim is within limitation.

Arguments heard.

Reserved for orders.



**(L. N. Gupta)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**